

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16 (ND) 2012

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: Dr. Virender Bhati Vs. Forsan Healthcare Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

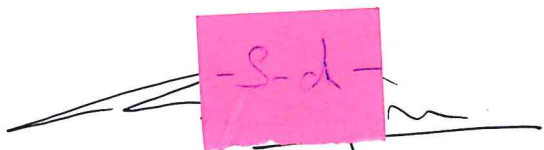
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|--|---------------------|------|--|--|
| | For the Petitioner: | None | | |
|--|---------------------|------|--|--|

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|--|---------------------|---------------------|--|--|
| | For the Respondent: | Mr. Harshit Agarwal | | |
|--|---------------------|---------------------|--|--|

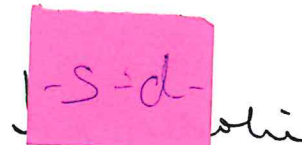
ORDER

Ld. Counsel for the Respondent submits that he shall be filing the reply during the course of the day. Advance copy be provided to the opposite counsel.

To come up for arguments and disposal on 7th December, 2017. Be listed with the connected matter (IB) 454 (ND) 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**